

**GOVERNMENT OF INDIA
MINISTRY OF COMMERCE & INDUSTRY
DEPARTMENT FOR PROMOTION OF INDUSTRY AND INTERNAL TRADE
LOK SABHA**

**UNSTARRED QUESTION NO. 2916.
TO BE ANSWERED ON TUESDAY, THE 10TH MARCH, 2026.**

INDUSTRIAL CORRIDORS

2916. SMT. GENIBEN NAGAJI THAKOR:

Will the Minister of **COMMERCE AND INDUSTRY** be pleased to state:

वाणिज्य एवं उद्योग मंत्री

- (a) whether the industrial corridors are being developed by the Government in the country, if so, the details thereof;
- (b) the number of industrial corridors approved/under construction so far;
- (c) the impact of the said projects on employment generation; and
- (d) the steps taken to address the issues related to land acquisition and environmental clearances?

ANSWER

वाणिज्य एवं उद्योग मंत्रालय में राज्य मंत्री (श्री जितिन प्रसाद)

**THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE & INDUSTRY
(SHRI JITIN PRASADA)**

(a) & (b): The industrial corridors are being developed by the Government of India under the National Industrial Corridor Development Programme (NICDP). The NICDP is a central sector scheme to create greenfield industrial smart cities/clusters to foster global manufacturing through the creation of investment destination hubs with plug & play facility, walk-to-work concept, and quality infrastructure ahead of demand. As part of NICDP, the following 11 Industrial corridors have been taken up for development:

1. Delhi-Mumbai Industrial Corridor (DMIC)
2. Amritsar-Kolkata Industrial Corridor (AKIC)
3. Chennai-Bengaluru Industrial Corridor (CBIC)
4. Vizag-Chennai Industrial Corridor (VCIC)
5. Odisha Economic Corridor (OEC)
6. Delhi-Nagpur Industrial Corridor (DNIC)
7. Hyderabad-Nagpur Industrial Corridor (HNIC)
8. Hyderabad-Warangal Industrial Corridor (HWIC)
9. Hyderabad-Bengaluru Industrial Corridor (HBIC)
10. Bengaluru-Mumbai Industrial Corridor (BMIC)
11. Extension of CBIC to Kochi via Coimbatore

Till date, 20 industrial smart cities have been approved by the Government of India which cover 7 industrial corridors (DMIC, AKIC, CBIC, CBIC ext., VCIC, HBIC and HNIC) and 13 States. Of these, 4 industrial smart cities namely Dholera (Gujarat), Shendra-Bidkin (Maharashtra), Integrated Industrial Township at Greater Noida (Uttar Pradesh) and Integrated Industrial Township at Vikram Udyogpuri near Ujjain (Madhya Pradesh) have been completed. Development activities have commenced for 4 industrial smart cities namely, Integrated Multi-Modal Logistics Hub at Nangal Chaudhary (Haryana), Krishnapatnam (AP), Tumakuru (KA) and Multi-modal Logistic Hub & Multi-modal Transport Hub (MMLH & MMTH) at Greater Noida (UP). The 12 industrial smart cities approved in August 2024 are under initial stages of development.

- (c):** As per the project estimates, the total employment potential of these 20 industrial smart cities is approximately 13.5 lakh jobs.
- (d):** Land for the development of industrial smart cities is acquired by the respective State Governments. Project proposals are approved after the concerned State confirms that at least 80% of the required land is acquired, thereby minimising implementation risks arising from land acquisition issues.

With regard to environmental clearances, environmental safety considerations are integrated at the Master Planning and Detailed Engineering stages. Environmental Impact Assessment (EIA) studies are undertaken during the design stage to identify potential environmental impacts, if any. Based on the findings, appropriate mitigation measures are incorporated through a comprehensive Environmental Management Plan (EMP). Prior Environmental Clearance (EC) for the project area is obtained from the Ministry of Environment, Forest and Climate Change (MoEF&CC), Government of India, or the respective State Environmental Impact Assessment Authority (SEIAA), as applicable, in accordance with the provisions of the EIA Notification, 2006 and the applicable project thresholds. Projects are implemented after obtaining Environmental clearances, thereby minimising implementation risks.
